

IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
 OA No.1132 of 2024

IN THE MATTER OF:

Deepak

...Applicant

Versus

State of Haryana & Ors.

...Respondent

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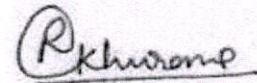
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Date: 23/5/2026

Place: Delhi

Through



Rahul Khurana, Advocate
A-174, 2nd Floor, Defence Colony
New Delhi, 09811894060
rkhuranalegal@gmail.com

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA No.1132 of 2024

IN THE MATTER OF:

Deepak

...Applicant

Versus

State of Haryana & Ors.

...Respondent

**SUPPLEMENTARY REPORT BY BHUPINDER SINGH, EE,
REGIONAL OFFICER, HSPCB, PANIPAT ON BEHALF OF
RESPONDENT NO.2.**

Most Respectfully Showeth:

1. The above-captioned matter was listed before this Hon'ble Tribunal on 01.04.2026, wherein the following observation were made:

"In the status report, HSPCB has not compiled and included the information regarding total amount of EC imposed, total amount of EC recovered and to be recovered and total amount EC utilized/to be utilized for remediation of environmental damage caused."

Copy of the Hon'ble Tribunal Order dated 01.04.2026 is annexed herewith as **Annexure-R/1.**

2. That in compliance of the observations, communication was made with all 23 Regional officers, HSPCB by Regional Officer, Panipat, vide letter No.HSPCB/PR/2026/103 dated 17.04.2026 and reminder was sent through E-mail dated 01.05.2026 to provide information as per observation raised by Hon'ble NGT vide its order dated 01.04.2026 of RMCs operating in their respective jurisdiction for preparation of report in said matter and onward submission to Hon'ble NGT. Copy of letter dated 17.04.2026 & E-mail dated 01.05.2026 are attached as **Annexure-R/2.**

3. That information regarding status of Environment compensation

as asked by Hon'ble Tribunal is given in table below:-

RMC Environment Compensation Detail-Haryana					
Sr. No.	Region	Amount of EC imposed	Amount of EC recovered	Amount of EC to be recovered	Amount of EC utilized
1	Ambala	0	0	0	NIL Utilisation of EC funds is under consideration of this Hon'ble Tribunal in OA No.623/2025.
2	Bahadurgarh/Jhajjar	0	0	0	
3	Ballabgarh	410000	346000	64000	
4	Bhiwani	0	0	0	
5	Charkhi Dadri	0	0	0	
6	Faridabad	8658437	2974063	5684374	
7	Fatehabad	0	0	0	
8	Gurugram North	252624064	4505938	248118126	
9	Gurugram South	130031250	0	130031250	
10	Hisar	0	0	0	
11	Jind	0	0	0	
12	Kaithal	0	0	0	
13	Karnal	210000	0	210000	
14	Kurukshetra	0	0	0	
15	Mahendergarh	440058	0	440058	
16	Nuh	465000	465000	0	
17	Palwal	2475000	0	2475000	
18	Panchkula	0	0	0	
19	Panipat	10270000	3330000	6940000	
20	Rewari	0	0	0	
21	Rohtak	0	0	0	
22	Sirsa	0	0	0	
23	Sonepat	610000	610000	0	
24	Yamuna Nagar	0	0	0	
Total		406193809	12231001	393962808	

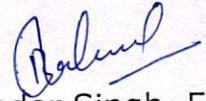
The status report received from all Regional Offices is attached as **Annexure-R/3 to R/26**.

4. That it is worthwhile to mention here that this Hon'ble Tribunal is considering the issue of utilization of EC funds in OA No.623 of 2025. Copy of order dated 03.12.2025 is annexed as **Annexure-R/27** and copy of order dated 14.05.2026 is annexed as **Annexure-R/28**.

5. The as per information received from all the Regional Officers, HSPCB the status of environment compensation is as under:

- **Total Environmental Compensation imposed on RMC Plants** – Forty Crores Sixty One lacs Ninety Three Thousand Eight Hindered Nine. (Rs.40,61,93,809/-).

- **Total Environmental Compensation imposed on RMC Plants** – Forty Crores Sixty One lacs Ninety Three Thousand Eight Hundred Eight Only. (Rs.40,61,93,809/-).
 - **Total Environmental Compensation Recovered:** One Crore Twenty Two Lacs Thirty One Thousand One (Rs.1,22,31,001/-)
 - **Total Environment Compensation yet to recover:** Thirty Nine Crore Thirty Nine Lacs Sixty Two Thousand Eight hundred Eight Only. (Rs.39,39,62,808.5/-).
 - **Total Environment Compensation utilized:** That utilization of Environment Compensation recovered from the RMCs will be done after recovery of the pending amount of compensation imposed and after finalization of the project from the respective Districts for mitigation of Air Pollution in the State of Haryana in light of directions passed by this Hon'ble Tribunal in OA No.623/2025.
6. The present Status Report is being filed for the kind consideration of this Hon'ble Tribunal.



Bhupinder Singh, EE

Regional Officer, HSPCB, Panipat

Date: 23/05/2026

Place: Panipat

Item No. 10

Court No. 2

**BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1132/2024

Deepak

Applicant

Versus

Haryana State Pollution Control & Ors.

Respondents

Date of hearing: 01.04.2026

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: None for the Applicant.

Respondents: Mr. Rahul Khurana, Ms. Bhavya Singla, Advocates for respondents No. 1 to 4.
None for respondents no. 5 and 17.
None for respondents no. 7, 8 and 10.
Mr. Gaurav Agarwal, Advocate for respondents no. 15 and 25.
Mr. Som Raj Chaudhary, Ms. Shruti Aradhana and Mr. Prashant Kumar, Advocates for respondent no. 23.
Mr. J.K. Sharma, Advocate for respondent no. 24.
Mr. Atif Suhrawardy, Advocate for respondent no.28.

ORDER

1. Status report dated 30.03.2026 has been filed by respondent no. 2-HSPCB.
2. In the status report, HSPCB has not compiled and included the information regarding total amount of EC imposed, total amount of EC recovered and to be recovered and total amount EC utilized/to be utilized for remediation of environmental damage caused.
3. Learned counsel for HSPCB seeks six weeks' time to file additional response.

4. Learned counsel for CPCB seeks six weeks' time to file additional response.
5. Additional response by HSPCB and CPCB may be filed within six weeks.
6. List on 25.05.2026 for further hearing.

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

April 01st, 2026
Original Application No. 1132/2024
AB



HARYANA STATE POLLUTION CONTROL BOARD
SCO No.55, SECTOR-25, HUDA, PANIPAT

Ph. - (0180) 2672037, Telefax - 2664951, E-mail: hspcbropr@gmail.com

No.HSPCB/PR/2026/ 103
 To

NGT Matter

Dated 17-04-2026

All Regional Officers In-field,
 Haryana State Pollution Control Board.

Sub: Regarding compliance of Orders dated 01.04.2026 passed by Hon'ble NGT in the matter O.A. No.1132 of 2024 titled as Deepak Versus State of Haryana& Ors.

Ref: Hon'ble NGT Orders dated 01.04.2026.

In this connection. it is submitted that the matter as referred above was listed before Hon'ble NGT in OA No.1132 of 2024 titled as Deepak Versus State of Haryana& Ors. Hon'ble NGT vide orders dated 01.04.2026 passed the following direction:-

-2. In the status report, HSPCB has not compiled and included the information regarding total amount of EC imposed, total amount of EC recovered and to be recovered and total amount EC utilized/to be utilized for remediation of environmental damage caused.

6. List on 25.05.2026 for final hearing."


The Hon'ble NGT has granted six weeks time for submission of the additional response.

Name & Address of the units	Amount of EC recommended	Amount of EC imposed	Amount of EC recovered	Amount of EC to be recovered	Total amount EC utilized/to be utilized for remediation

In view of above, all the Regional Officers are requested to submit additional information to this office in the prescribed format, So that this office is able to ensure the timely preparation and filing of the additional response before the Hon'ble NGT. All the ROs are requested to provide information within 7 days through E-mail- hspcbropr@gmail.com . The next date of hearing is 25.05.2026.

Treat it as Most Urgent.


DA/Copy of NGT Order dated 1.04.2026

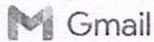

 Regional Officer
 Panipat Region

Endst.No.HSPCB/PR/2026/ 104

Dated 17-04-2026

A copy of the above is forwarded to the Member Secretary, HSPCB, Panchkula for information and further necessary action, please.


 Regional Office.
 Panipat Region



Panipat Region Hspcb <hspcbropr@gmail.com>

Gentle Reminder- Regarding compliance of Orders dated 01.04.2026 passed by Hon'ble NGT in the matter O.A. No.1132 of 2024 titled as Deepak Versus State of Haryana& Ors.

Panipat Region Hspcb <hspcbropr@gmail.com> Fri, May 1, 2026 at 11:07 AM
 To: Panchkula Region Hspcb <hspcbropkl@gmail.com>, HSPCB JIND <hspcbrojnd@gmail.com>, Gurgaon North Region Hspcb <hspcbrogrn@gmail.com>, "Regional Officer, HSPCB Sonapat" <hspcbrosr@gmail.com>, "Regional Office HSPCB, Faridabad" <hspcbrofr@gmail.com>, Hisar Region Hspcb <hspcbrohr@gmail.com>, Dharuhera Region Hspcb <hspcbrodr@gmail.com>, "Bahadurgarh Region, HSPCB" <hspcbrobdh@gmail.com>, Ballabhgarh Region HSPCB <hspcbrobr@gmail.com>, 12 Yamuna Nagar Region <hspcbroyr@gmail.com>, GURGAON REGION SOUTH HSPCB <hspcbrogrs@gmail.com>, 13 Ambala Region <hspcbroamb@gmail.com>, RO Kaithal HSPCB <hspcbrokai@gmail.com>, HSPCB Karnal Region <hspcbrokar@gmail.com>, NUH HSPCB <hspcbroguh@gmail.com>, hspcb Palwal <hspcbropal@gmail.com>, hspcb kurukshetra <hspcbrokkrr@gmail.com>, HSPCB JIND <hspcbrojrr@gmail.com>, HSPCB ROFTB <hspcbroftb@gmail.com>, HSPCB RO MG Mahendragarh <hspcbromg@gmail.com>, RO Charkhi Dadri <hspcbrocd@gmail.com>, Rohtak Region <hspcbroroh@gmail.com>, Sirsa Region <hspcbrosrs@gmail.com>

Respected Sir/Madam .

This is to inform all Regional Officers in the field of the Haryana State Pollution Control Board, except those in (Bhiwani, Jind, Rewari, and Kaithal), that the matter as referred above was listed before Hon'ble NGT in OA No.1132 of 2024 titled as Deepak Versus State of Haryana& Ors. Hon'ble NGT vide orders dated 01.04.2026 passed the following direction:-

"2. In the status report, HSPCB has not compiled and included the information regarding total amount of EC imposed, total amount of EC recovered and to be recovered and total amount EC utilized/to be utilized for remediation of environmental damage caused.

6. List on 25.05.2026 for final hearing."

The Hon'ble NGT has granted six weeks time for submission of the additional response.

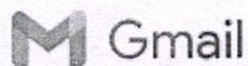
Name & Address of the units	Amount of EC recommended	Amount of EC imposed	Amount of EC recovered	Amount of EC to be recovered	Total amount EC utilized/to be utilized for remediation

In view of above, all the Regional Officers are requested to submit additional information to this office in the prescribed format, So that this office is able to ensure the timely preparation and filing of the additional response before the Hon'ble NGT. All Regional Officers are requested to provide the information on an urgent basis via email at hspcbropr@gmail.com . The next date of hearing is 25.05.2026.

Treat it as Most Urgent.

With regards,

Regional Officer,
HSPCB, Panipat



Annexure R/3
Panipat Region Hspcb <hspcbropr@gmail.com>

Gentle Reminder- Regarding compliance of Orders dated 01.04.2026 passed by Hon'ble NGT in the matter O.A. No.1132 of 2024 titled as Deepak Versus State of Haryana& Ors.

HSPCB Ambala <hspcbroamb@gmail.com>
To: Panipat Region Hspcb <hspcbropr@gmail.com>

Mon, May 11, 2026 at 2:10 PM

The information regarding the above said OA No. 1132 of 2024 titled as Deepak Versus State of Haryana & Ors of Ambala Region may please be treated NIL.

With regards,
Regional Officer, HSPCB
Ambala

[Quoted text hidden]

Sr. No.	Name & Address of the units	Amount of EC recommended	Amount of EC imposed	Amount of EC recovered	Amount of EC to be recovered	Total amount EC utilized/to be utilized for remediation
1	M/s P AND S Infratech Plant-I & II, Jhajjar Gurugram Road Village Dadri Toe, Distt. Jhajjar	Rs 6847500	0	0	0	Utilisation plan will be submitted after realisation of EC
2	M/s P AND S Infratech Plant-II, Jhajjar Gurugram Road Village Dadri Toe, Distt. Jhajjar	Rs 6847500	0	0	0	Utilisation plan will be submitted after realisation of EC
3	M/s Chahar Builders, Village Passour, Distt - Jhajjar	Rs 6847500	0	0	0	Utilisation plan will be submitted after realisation of EC
4	M/s BALAJI TRADERS, Opp. MET No. 7 Farrukhnagar Road, Village Dadri Toe District Jhajjar	Rs 6847500	0	0	0	Utilisation plan will be submitted after realisation of EC
5	M/s Chahar Builders, MET Reliance, Jhajjar Gurugram Road Village Dadri Toe, Distt - Jhajjar	Rs 6847500	0	0	0	Utilisation plan will be submitted after realisation of EC
6	M/s Ultratech RMC (Run by Balaji Construction Company) Jhajjar Gurugram road, Village- Yakubpur, Teh. Badli Distt. Jhajjar.	Rs 6847500	0	0	0	Utilisation plan will be submitted after realisation of EC
7	M/s Hindusthan RMC Yakubpur road, Village- Sondhi, Teh. Badli Distt. Jhajjar.	Rs 6847500	0	0	0	Utilisation plan will be submitted after realisation of EC
8	M/s Eco Mix Solution Pvt. Ltd. Yakubpur road, Village- Sondhi, Teh. Badli Distt. Jhajjar.	Rs 6847500	0	0	0	Utilisation plan will be submitted after realisation of EC
9	M/s BKJ (SHRI HARI) RMC PLANT, VILLAGE Nimana, District Jhajjar	Rs 6847500	0	0	0	Utilisation plan will be submitted after realisation of EC
10	M/s Sidhi Vinayak Ready Mix Concrete Plant, Bahadurgarh bypass Vill- Kassar, Bahadurgarh, District Jhajjar	Under Process	0	0	0	Utilisation plan will be submitted after realisation of EC
11	M/s BKJ (SHRI HARI) RMC PLANT, VILLAGE SONDHI, District Jhajjar	Under Process	0	0	0	Utilisation plan will be submitted after realisation of EC

12	Unnamed RMC operated by Pardeep Village - Siddipur Lowa, Distt - Jhjjar	Under Process	0	0	0	Utilisation plan will be submitted after realisation of EC
13	M/s SKS Enterprises Pvt. Ltd. Bahadurgarh by Sh. Ashish Deshwal.	Under Process	0	0	0	Utilisation plan will be submitted after realisation of EC
14	Unnamed RMC operated by Pardeep Village - Siddipur Lowa, Distt - Jhjjar	Under Process	0	0	0	Utilisation plan will be submitted after realisation of EC
15	Unnamed RMC operated by Omparkash, Village - Siddipur Lowa, Distt - Jhjjar	Under Process	0	0	0	Utilisation plan will be submitted after realisation of EC
16	Shri Shyam RMC, Village - Soldha, Distt - Jhjjar	Under Process	0	0	0	Utilisation plan will be submitted after realisation of EC
17	M/s Logoes RMC by Imran Khan, Vill-Luhari, Pathodha road, Jhjjar	Under Process	0	0	0	Utilisation plan will be submitted after realisation of EC
18	M/s Hi-tech RMC by Arun Gupta, Vill-Luhari, Jhjjar.	Under Process	0	0	0	Utilisation plan will be submitted after realisation of EC
19	M/s Balaji Traders RMC by Amar Pal, Vill- Luhari	Under Process	0	0	0	Utilisation plan will be submitted after realisation of EC
20	M/s Rakhi Filter Plant by Vinay, Vill-Sasroli	Under Process	0	0	0	Utilisation plan will be submitted after realisation of EC
21	Om RMC, Vill-Badli, Distt. Jhjjar	Under Process	0	0	0	Utilisation plan will be submitted after realisation of EC
22	M/s Unnamed RMC by Pardeep, Vill-Sidhipur Lowa, Bahadurgarh, District Jhjjar	Under Process	0	0	0	Utilisation plan will be submitted after realisation of EC
23	M/s Shree Vinayak Promix Pvt Ltd , killa No. 42/2/2/1, Vill-Yakubpur, Teh Badli , Distt - Jhjjar	Under Process	0	0	0	Utilisation plan will be submitted after realisation of EC
24	M/s SS Enterprises, Vill- Gubhana, Tehsil-Badli, Distt. Jhjjar	Under Process	0	0	0	Utilisation plan will be submitted after realisation of EC
25	M/s Tara RMC, Baldha road, Acchej.	Under Process	0	0	0	Utilisation plan will be submitted after realisation of EC
26	M/s KMV Project Plant, Bishan.	Under Process	0	0	0	Utilisation plan will be submitted after realisation of EC
27	Narbir Singh and Co. Village - Siddipur Lowa, Distt - Jhjjar	Under Process	0	0	0	Utilisation plan will be submitted after realisation of EC
28	M/s SS Builders, near Balaur Chowk, Bahadurgarh	Under Process	0	0	0	Utilisation plan will be submitted after realisation of EC
29	M/s Rathi Builders, near Balaur Chowk, Bahadurgarh	Under Process	0	0	0	Utilisation plan will be submitted after realisation of EC
30	M/s Bhagwati Tiles, Ready Mix Concrete Plant, Sector-3, Beri Road, Bahadurgarh	Under Process	0	0	0	Utilisation plan will be submitted after realisation of EC

31	M/s KMV Projects Limited, Village-Bishan, teh. Beri, Distt. Jhajjar	Under Process	0	0	0	Utilisation plan will be submitted after realisation of EC
32	M/s S.S. Builders, near Balour Chowk, Bahadurgarh Bypass, Bahadurgarh, District Jhajjar	Under Process	0	0	0	Utilisation plan will be submitted after realisation of EC
33	M/s MDN RMC by Mahipall, Khatiwas	Under Process	0	0	0	Utilisation plan will be submitted after realisation of EC
34	M/s Chitter Trader RMC by Jaibhagwan, new bus stand, Jhajjar	Under Process	0	0	0	Utilisation plan will be submitted after realisation of EC
35	M/s Anuj Trading Company (ATC) Ready Mix Concrete 89//10/1/2, Village-Ladrawan, Distt. Jhajjar.	Under Process	0	0	0	Utilisation plan will be submitted after realisation of EC
36	M/s Balaji Construction Gurugram Road Village Naurangpur District Jhajjar	Under Process	0	0	0	Utilisation plan will be submitted after realisation of EC
37	M/s Theindogrid Infra Pvt. Ltd. Village- Pelpa, Teh. Badli Distt. Jhajjar	Under Process	0	0	0	Utilisation plan will be submitted after realisation of EC

Ajmer

Ballabgarh Region (RMC) Detail :-

Sr. No.	Name & Address of the units	Amount of EC recommended	Amount of EC imposed	Amount of EC recovered	Amount of EC to be recovered	Total amount EC utilized/to be utilized for remediation
1.	HMD New Campus, Sector-58, Mathura Road, Faridabad (M/s Sanmul Construction - RMC Plant)	Rs. 410000/-	Rs. 410000/-	Rs. 46000/-	Balance pending Rs. 64,000/-	---



Tele No. 01664-256259

Regional Office
Haryana State Pollution Control Board,
 SCF-32, Opp. Community Centre, Sector-13, HSVP, Bhiwani
 Email-hspebrojr@gmail.com

No.: HHSPCB/BHH/2026/ 3227
 To,

Dated:- 17.04.26

The Regional Officer,
 Haryana State Pollution Control Board,
 Panipat Region

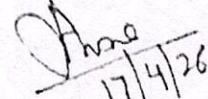
Sub: Regarding Compliance of order dated 01.04.2026 passed by Hon'ble NGT in the matter O.A. No. 1132 of 2024 titled as Deepak Versus State of Haryana & org.

Ref. Regional Office, Panipat vide letter No. HSPCB/PR/2026/103 dated 17.04.2026.

In this connection, it is submitted the desired information in compliance of order dated 01.04.2026 passed by Hon'ble NGT in the matter O.A. No. 1132 of 2024 titled as Deepak Versus State of Haryana & org in prescribed format is given as under :-

Name and address of unit	Amount of EC recommended	Amount of EC imposed	Amount of EC recovered	Amount of EC to be recovered	Total amount EC utilized/to be utilized for remediation
Ashok Cement Agency, Rudra Colony, Tosham bypass, Bhiwani (RMC) Plant	91,30,000/- (Recommended to Head office vide this office letter no. 2900 dated 18.03.26)	Under process	NA	NA	NA

It is submitted for your kind Information & necessary action, please.


 17/4/26
 Regional Officer,
 Bhiwani Region



Tele No. 01250-299707

Regional Office
Haryana State Pollution Control Board,
 'Ramkrishan Parisar" Lal Kothi Wali Gali, Ward No. 17, Loharu Road,
 Charkhi Dadri - 127306
 Email-hspcbrocd@gmail.com



No. HSPCB/CD/2026/ 05

To,

Dated:05.05.2026

The Regional Officer,
 Haryana State Pollution Control Board,
 Panipat Region

Sub: Regarding Compliance of order dated 01.04.2026 passed by Hon'ble NGT in the matter O.A. No. 1132 of 2024 titled as Deepak versus State of Haryana & org.

Ref. Regional Office, Panipat vide letter No. HSPCB/PR/2026/103 dated 17.04.2026.

In this connection, it is submitted the desired information in compliance of order dated 01.04.2026 passed by Hon'ble NGT in the matter O.A. No. 1132 of 2024 titled as Deepak Versus State of Haryana & org in prescribed format is given as under : -

Name and address of unit	Amount of EC recommended	Amount of EC imposed	Amount of EC recovered	Amount of EC to be recovered	Total amount EC utilized/to be utilized for remediation
M/s Maan Builders RMC Near Mohindergarh Chowk, Charkhi Dadri.	Letter for proof of ownership sent.	NA	NA	NA	NA

It is submitted for your kind information & necessary action, please.

Regional Officer
 Charkhi Dadri Region

Annexure- A

List of industrial units on which Environmental Compensation has been imposed by HSPCB Faridabad Region

Sr No	Name and Address	Amount of EC recommended	Amount of EC Imposed	Amount of EC recovered	Amount of EC to be recovered	Total amount EC utilized /to be utilized for remediation
1.	Aryan Associates Opp. Manger Police Chowki Village-Manger Faridabad.	₹ 1,57,500.00	₹ 1,57,500.00	₹ 1,57,500.00	₹ 0.00	Proposal of utilisation of EC funds of Rs 23604760/- for beautification of Pali dabua and Gurgaon road has been sent by DC Faridabad to The MS, HSPCB, Faridabad for approval and sanction and same is under process
2.	*G & G Concrete Opp. Manger Police Chowki Village-Manger Faridabad.	₹ 14,71,875.00	₹ 14,71,875.00	₹ 1,57,500.00	₹ 13,14,375.00	
3.	Perfect Readymix Solutions Khasra No. 20 Darshan Farm Village Manger Tehsil Faridabad.	₹ 1,57,500.00	₹ 1,57,500.00	₹ 1,57,500.00	₹ 0.00	
4.	M/s Kamdhenu-G Faridabad-Gurugram Road (near Hanuman Mandir/near Green Field Garden) Faridabad.	₹ 2,15,625.00	₹ 2,15,625.00	₹ 2,15,625.00	₹ 0.00	
5.	M/s Delstone Concrete Pvt. Ltd. Ready Mix Concrete Plant Near Ravinder Phagna Cricket Stadium Bhakri Pali Road Faridabad.	₹ 1,35,937.50	₹ 1,35,937.50	₹ 1,35,938.00	₹ 0.00	
6.	M/s NDCON Constructions (RMC Plant) Kheri Road Near Piyush Height Faridabad.	₹ 43,70,000.00	₹ 43,70,000.00	₹ 0.00	₹ 43,70,000.00	
7.	M/s RDC Ready mix concrete Plant,12/1, Mathura Road, Sector-27D, Faridabad	₹ 50,000.00	₹ 50,000.00	₹ 50,000.00	₹ 0.00	
8.	M/s SSBC Concrete Pvt, Mewla Maharajpur, Sector-27, Faridabad.	₹ 10,00,000.00	₹ 10,00,000.00	₹ 10,00,000.00	₹ 0.00	
9.	Sh. SE shoes, Pvt Ltd, Sector, 27-A, Plot No. 21, Faridabad	₹ 2,40,000.00	₹ 2,40,000.00	₹ 2,40,000.00	₹ 0.00	
10.	RDC Concrete India Pvt Ltd, 14/7, Mathura Road, Faridabad	₹ 8,60,000.00	₹ 8,60,000.00	₹ 8,60,000.00	₹ 0.00	
11.	M/s Bokan RMC Plant Sector- 83 Village -Faridpur Faridabad.	₹ 27,14,062.50	Underprocess	--	--	
12.	M/s Shri Niwas Concrete Plant having latitude 28.454535 Longitude 77.327543, Village-Tilapat, Faridabad	₹ 4,54,687.00	Underprocess	--	--	
13.	M/s Shree Ram Concretes 15/1 SECTOR 31 Faridabad	₹ 10,50,000.00	Underprocess	--	--	
14.	M/s Lahari Ready Mix RMC Plant within plotted colony of SVC and Lahari at Village Sarai Khwaja, Sector-43, Faridabad,	₹ 10,00,000.00	Underprocess	--	--	

Fatehabad

Sr No.	Name & Address of the units	Amount of EC recommended	Amount of EC imposed	Amount of EC recovered	Amount of EC to be recovered	Total amount EC utilized/to be utilized for remediation
1	Nil	00	00	00	00	00

Name of Region	S. No.	Name & Address of the unit	Amount of EC recommended	Amount of EC imposed	Amount of EC recovered	Amount of EC to be recovered	Total Amount EC utilized for remediation
GRN	1	M/s Aggarwal RMC Khata No. 396/420 Kila No. 5 Village Alipur Tehsil Sohna, Gurugram	NA. Sealed before EC policy	NA. Sealed before EC policy	NA. Sealed before EC policy	NA	-
	2	M/s Agrante Developers (P) Ltd For RMC Plant at Sector-107, Village Dharampur, Gurugram	8559375	8559375	0	8559375	-
	3	M/s Dev RMC, Sector-114, Bajghera, Gurugram	9356250	9356250	0	9356250	-
	4	M/s Garg Ready Mix Pvt Ltd. (Garg RMC) Damadama Road Near Treetac Trola Co., Village Bhondsi Tehsil Sohna Gurugram (RMC)	8334375	8334375	0	8334375	-
	5	M/s JWC & M.B RMC, Village Bajghera, Sector-102, Gurugram	8559375	9130000	0	9130000	-
	6	M/s K.B Superbuild (P) Ltd., Village Bajghera, Gurugram (RMC)	8559375	8559375	0	8559375	-
	7	M/s KRB RMC, Plot No. 1, sector-114, Bajghera, Gurugram	8559375	8559375	0	8559375	-
	8	M/s N.S Concretes Pvt. Ltd, Kila No. 468, near Dwarka Expressway, Daultabad, Gurugram (RMC)	8559375	8559375	0	8559375	-
	9	M/s Naramdas RMC, Kila No. 102, Daultabad, near Dwarka Expressway, Gurugram	8559375	8559375	0	8559375	-
	10	M/s Pyramid Infratech, Village Behrampur (Old) Gurugram (RMC)	8559375	1240000	S	#VALUE!	-
	11	M/s R&M Infrastructure, Village Daultabad near Daultabad Power House, Daultabad, Gurugram (RMC)	8320313	8320313	0	8320313	-
	12	M/s RDC Concrete, Village Behrampur (Old) Gurugram (RMC)	8559375	8559375	0	8559375	-
	13	M/s Real Tech Concrete Co., Kila No. 56/5, Village Daultabad, sector-108, Gurugram (RMC)	1209375	1209375	0	1209375	-
	14	M/s Rise Eleven Readymix Pvt Ltd. Village Medawas Sector 64, Gurugram (RMC)	Under process	Under process	Under process	NA	-
	15	M/s S.D concrete RMC, Near Power House, Daultabad, Gurugram (RMC)	59915265	11362500	0	11362500	-
	16	M/s S.K RMC, Sector-102, Daultabad, Bajghera Road, Gurugram	8559375	8559375	0	8559375	-
	17	M/s Shreem JM Concrete India Limited Sohna road, Gurugram (RMC)	NA. Sealed before EC policy	NA. Sealed before EC policy	NA. Sealed before EC policy	NA	-
	18	M/s Shri Ram Ready mix concrete (P) Ltd, Village Bajghera, sector-114, Gurugram (RMC)	8559375	8559375	0	8559375	-
	19	M/s Sunshine Ready Mix, Rithoj Road, Bhondsi, Gurugram (RMC)	8559375	8559375	0	8559375	-
	20	M/s SVM Ready Mix India, Rithoj Road, Bhondsi Gurugram (RMC)	NA. Sealed before EC policy	NA. Sealed before EC policy	NA. Sealed before EC policy	NA	-
	21	M/s Taurus Ready Mixed Concretes, Khasra No. 10/23, Sector-111, Choma, Gurugram (RMC)	8559375	8559375	0	8559375	-

22	M/s True Readymix Concrete (RMC) (India), Khewat No. 56/45, Khasra No. 05, sector-108, Daultabad, Gurugram.	7106250	7106250	0	7106250	-
23	M/s True RMC -India, Kherki Majra Road Village Dhankot Gurugram.	NA. Sealed before EC policy	NA. Sealed before EC policy	NA. Sealed before EC policy	NA	-
24	M/s V.K RMC, Sector-114, Bajghera, Gurugram	8559375	8559375	0	8559375	-
25	M/s Wonder RMC Village Bajghera, Gurugram	8559375	9130000	0	9130000	-
26	Shri Balaji RMC, Village Maidawas, sector 65, Gurugram	8559375	8559375	0	8559375	-
27	True RMC, Village Behrampur (Old) Gurugram	8559375	8559375	0	8559375	-
28	M/s NSN Qumax RMC Sector-64, Gurugram (RMC)	8559375	9130000	0	9130000	-
29	M/s Shri Ram Concrete, Maidawas, sector-64, Gurugram (RMC)	8559375	8559375	0	8559375	-
30	M/s R.K Jain Infra Projects Pvt. Ltd., Village Mankrola, Gurugram (RMC)	8559375	9130000	0	9130000	-
31	M/s Gunesh Infraprojects, Khewat No. 336/322, Khatoni No. 371, Jail Road, Badshahpur, Gurugram (RMC)	6567188	6567188	0	6567188	-
32	M/s Chetak Infracon Pvt. Ltd., Khewat No. 397/402, Mojano-161, Killa No. 12/2/1 (2-16), 13/2 (6-4), 18(8-0), 19/1(3-13) Jail Road, Badshahpur, Gurugram (RMC)	1645313	1755000	0	1755000	-
33	M/s KRM Concrete Daultabad Power House Road, sector-107, Gurugram (RMC)	8559375	8559375	0	8559375	-
34	M/s Hella Infra Market (P) Ltd., Badshahpur, Gurugram (RMC)	680000	680000	680000	0	-
35	M/s Vinus RMC, Jail Road, Bhondsi, Sohna, Gurugram (RMC)	8278125	8278125	0	8278125	-
36	M/s JJRS RMC (HCBS Project site) Sector-103, Daultabad, Gurugram (RMC)	510938	545000	510938	34062	-
37	M/s Surya RMC, Garhi Wazidpur, Sohna Gurugram (RMC)	914063	914063	0	914063	-
38	M/s Vikram RMC, Jail Road, Bhondsi, Gurugram (RMC)	9130000	9130000	0	9130000	-
39	M/s Gamut Ready Mix Concrete Private Limited Mustil No. 55 Khewat 325 Kila No. 2, 9, 12/1 Daultabad, Gurugram (RMC)	1710000	1710000	0	1710000	-
40	RMC batch plant of M/s Kaluwala Construction Private Limited at sector-9A, Gurugram near Railway Flyover, Basai, Gurugram	9130000	9130000	0	9130000	-
41	M/s Varindera Construction Ltd, sector -113, Bajghera, Gurugram (RMC)	Case for imposition of EC sent to Head Office.	NA	NA	NA	-
42	RN readymix concrete plant, Kila No. 06, khewat No. 56 sector-106, near Power house, Daultabad, Gurugram (RMC)	Under process	Under process	Under process	Under process	-
43	Chaudhary buildtech RMC, sector 107, Daultabad, Gurugram (RMC)	Case for imposition of EC sent to Head Office.	NA	NA	NA	-

44	VMS infratech pvt. Ltd sector 107, Daultabad, Gurugram (RMC)	Under process	Under process	Under process	Under process	-
45	M/s Jai Sai Nath Enterprises, Mankrola, Gurugram	Case for imposition of EC sent to Head Office.	NA	NA	NA	-
46	M/s Qumax Engineering and Consultancy, Khewat No. 263, Village Alipur, Teshil Sohna Road, Gurugram-122001	1556250	2075000	2075000	0	-

Sr No.	Name & Address of the unit	Amount of EC Recommended	Amount of EC imposed	Amount of EC Recovered	Amount of EC to be Recovered	Total Amount of EC utilized/to be utilized for remediation
1	SBJ Concrete Solution Private Limited., Village Bamdoli, Sector-88, Harsuru Gurugram	91,25,000/-	NO	NA	NA	NA
2	BSC Infracon Private Limited NH-8, Kherki Daula Tehsil Manesar Gurugram.	91,25,000/-	91,25,000/-	0	91,25,000/-	0
3	Asha Industries Village Sihi Tehsil Manesar Gurugram	91,25,000/-	91,25,000/-	0	91,25,000/-	0
4	Shree Balaji & Co. Village-Kherki Daula Kherki Gurugram.	91,25,000/-	91,25,000/-	0	91,25,000/-	0
5	R & M Infrastructure Sihi Sikenderpur Kherki Daula Gurugram	91,25,000/-	91,25,000/-	0	91,25,000/-	0
6	RDC Concrete India (Pvt) Ltd, Village-Kherki Daula, Gurugram	91,25,000/-	91,25,000/-	0	91,25,000/-	0
7	Vikram Ready Mix Concrete Private Limited Village Sihi Manesar Gurugram	91,25,000/-	91,25,000/-	0	91,25,000/-	0
8	Subhash Infraengineers Private Limited saidpur Mohmmadpur, KMP-122506	91,25,000/-	NO	NA	NA	NA
9	Naramdas Carriers Village-Saharanwas, Manesar Gurugram	1,14,06,250/-	1,14,06,250/-	0	1,14,06,250/-	0
10	True RMC (India) Village Sihi Kherki Daula Gurugram	91,25,000/-	91,25,000/-	0	91,25,000/-	0
11	Shree Ram RMC at village Sihi Kherki Daula sector 84 Gurugram	91,25,000/-	91,25,000/-	0	91,25,000/-	0
12	M/s GCR Readymix Concrete P Ltd., Kherki Daula Gurugram	91,25,000/-	91,25,000/-	0	91,25,000/-	0
13	M/s Grey Lalit Infra P Ltd. sihi kherki daula Gurugram	91,25,000/-	91,25,000/-	0	91,25,000/-	0
14	Laxmi Ready mix Pvt. Ltd., Village Mokaldas Panchgaon Jamalpur Road Gurugram	91,25,000/-	91,25,000/-	0	91,25,000/-	0
15	BSC Infracon Pvt Ltd, Unit III, Mustil no 47 Killa 15 Mustil 46 Killa-II, 12/1, Village Alipur Gurugram	91,25,000/-	91,25,000/-	0	91,25,000/-	0
16	Unnamed RMC, Bilaspur, Pathiwas Bhurka Gurugram	91,25,000/-	NO	NA	NA	NA
17	Star RMC, Village Bashari Patadi Road Gurugram	91,25,000/-	NO	NA	NA	NA
18	Welworth Infra RMC, Sec 37D Basai Near Railway Crossing Gurugram	91,25,000/-	NO	NA	NA	NA
19	KCC RMC Baslambi, Manesar, Gurugram	91,25,000/-	NO	NA	NA	NA
20	SS Group (P), Ltd, Sector-85, Manesar Gurugram	7,50,000/-	NO	NA	NA	NA
21	Vinayak Enterprises, Dawarka Express Highway, Sector-88, Gurugram	91,25,000/-	NO	NA	NA	NA
22	Shree Jee RMC Wazirpur, Near BL Collage-Gurugram	12,56,250/-	NO	NA	NA	NA
23	Shree Jee RMC Garoli Kalan, Sec-37 Gurugram	12,56,250/-	NO	NA	NA	NA
24	RS Buildcon Near Railway, Bridge, Wazirpur, Gurugram	8559375/-	NO	NA	NA	NA
25	RSY Infratech Pvt. Ltd., Dhanawas Near Crossing Wazirpur Gurgaon	8559375/-	NO	NA	NA	NA
26	Mahadev Construction Dhanawas Near Wazirpur Railway Bridge Gurugram	8559375/-	NO	NA	NA	NA
27	M/s Shree Balaji RMC, Khewat No. 369/389, Mustkil No. 50, Tehsil, Badshapur, Gurugram.	91,25,000/-	91,25,000/-	0	91,25,000/-	0
28	M/s Vision RMC, Vilage-Palra Sector 69 Gurugram	8559375/-	NO	NA	NA	NA
29	Balaji RMC, Sector-92, DLF Road, Viflage - Dhorka, Gurugram	6843750/-	NO	NA	NA	NA
30	Shivam Readumix, Garhi Harsaru, Sector-99A, Gurugram	6843750/-	NO	NA	NA	NA
31	Shree Balaji RMC Garhi RoAd, Sector-99-a, Gurugram	6843750/-	NO	NA	NA	NA
32	Equipex Infra Pvt. Ltd., Sadhrana, Garhi Chandu Road, Gurugram	85,546,87.5/-	NO	NA	NA	NA



Regional Office, Hisar Region
Haryana State Pollution Control Board



Regional Office: Bays No. B-7, 8, Urban Estate-II, Hisar -125005

Website - www.hspcb.gov.in E-Mail Id- hspcbrohr@gmail.com

No. HSPCB/HR/2026/105

Dated: 05.05.2026

To

The Regional Officer,
Haryana State Pollution Control Board,
SCO No. 55, Sec- 25, HUDA, Panipat
Panipat Region,
(Email ID:- hspcbropr@gmail.com).

Sub: Regarding Compliance of order dated 01.04.2026 passed by Hon'ble NGT in the matter O.A. No. 1132 of 2024 titled as Deepak versus State of Haryana & org.

Ref: This office letter No. 103 dated 05.05.2026 and Regional Office, Panipat vide letter No. HSPCB/PR/2026/103 dated 17.04.2026.

In this connection, it is submitted the desired information in compliance of order dated 01.04.2026 passed by Hon'ble NGT in the matter O.A. No. 1132 of 2024 titled as Deepak Versus State of Haryana & org in prescribed format is given as under:-

Name & Address of the units	Amount of EC recommended	Amount of EC imposed	Amount of EC recovered	Amount of EC to be recovered	Total amount EC utilized/to be utilized for remediation
M/s Un named Ready Mix Cement Concrete, Village- Bithmara, Distt. Hisar. (M/s Dhatarwal Construction Co.)	36,75,000/- (Recommended to Head Office vide this office letter No. 3092 dated 25.03.2026)	Under process	NA	NA	NA
M/s Un Named Ready Mix Cement, Surya Nagar, Hisar, Distt. Hisar (M/s Mahender Singh Contractor, H. No. 1880, Sector 16-17, Hisar for M/s PCC-MS-VLI (JV) # 1505, Sector 16-17, Hisar as per details provided by PWD (B&R) Hisar Division).	92,10,000/- (Recommended to Head Office vide this office letter No. 3094 dated 25.03.2026 and letter No. 104 dated 05.05.2026)	Under process	NA	NA	NA

Submitted for kind information and further necessary action, please.

Regional Officer
Hisar Region



Regional Office
Haryana State Pollution Control Board,
 SCO No. 23-24 DSC, Urban Estate, Sector- 10, Jind
Email-hspcbrojnd@gmail.com



No. HSPCB/JND/2026/ 61

Dated: 20/04/2026

To

The Regional Officer,
 Panipat Region.

Sub: Regarding order dated 01.04.2026 passed by Hon'ble NGT in the matter O.A No. 1132 of 2024 titled as Deepak Versus State of Haryana & Ors.

Please refer to your letter No. HSPCB/PR/2026/103 dated 17.04.2026 on the subject noted above.

In this connection, it is submitted that no Environmental Compensation has been imposed on Ready Mix Plants in Jind Region. Therefore, this information may be treated as Nil.

Name and address of the unit	Amount of EC recommended	Amount of EC imposed	Amount of EC recovered	Amount of EC to be recovered	Total amount EC utilized/to be utilized for remediation
Nil					

It is submitted for kind information and necessary action, please.

Ach
 Regional Officer,
 Jind Region



Regional Office

Haryana State Pollution Control Board,

SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HUDA KAITHAL

Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2026/496

Dated: 11/05/2026

To

The Regional Officer,
Haryana State Pollution Control Board,
Panipat

Sub: Regarding compliance of order dated 01.04.2026 passed by Hon'ble NGT in the matter O.A. No.1132 of 2024 titled as Deepak Versus State of Haryana & Ors..

Ref: Panipat Office letter No. HSPCB/PR/2026/103 dated 17.04.2026.

In this connection, it is submitted that there is only 01 no. RMC unit i.e. M/s NKC Projects Private Limited, Village Chausala Distt Kaithal is operational in Kaithal Region, having valid Consent to Operate upto 31.12.2027 and complying.

Therefore, the information on following format as desired by your office vide letter referred above is as under.

Name & Address of the units	Amount of EC recommended	Amount of EC imposed	Amount of EC recovered	Amount of EC to be recovered	Total amount EC utilized to be utilized for remediation
NO	NIL	NIL	NIL	NIL	NIL

It is submitted for your kind information and further necessary action, please.

**Regional Officer,
Kaithal Region**



Regional Office, Karnal Region
Haryana State Pollution Control Board

2nd floor, SCO- 78-79 above Punjab National Bank, Namastey Chowk, Karnal

Website - www.hspcb.org.in E-Mail Id- hspcbrokar@gmail.com



No. HSPCB/KAR/2026/553

Dated: 05 / 05 / 2026

To

The Regional Officer,
Haryana State Pollution control Board,
Panipat Region.

Sub: - Regarding compliance of Orders dated 01.04.2026 passed by Hon'ble NGT in the matter O.A. No.1132 of 2024 titled as Deepak Versus State of Haryana & Ors.

Ref. - Email received on 01.05.2026 at 11:07 AM.

In this connection, the desired information regarding compliance of Orders dated 01.04.2026 passed by Hon'ble NGT in the matter O.A. No.1132 of 2024 titled as Deepak Versus State of Haryana & Ors. is given below in prescribed format:-

Respondent No.	Name & Address of the units	Amount of EC recommended	Amount of EC imposed	Amount of EC recovered	Amount of EC to be recovered	Total amount EC utilized/to be utilized for remediation
Respondent No. 22	M/s Konark Enterprises (Part-2) Village Moonak, Karnal	Rs. 15,85,000/-	Pending at HO Level	----	----	0
Respondent No. 23	Bansal Infratech Synergies, (RMC Plant), Village Kutana, Kohand to Moonak Road, Karnal	Rs. 1,55,000/-	Pending at HO Level	----	----	0
Respondent No. 24	M/s Deepak Builders and Engineers India Pvt. Ltd. (RMC Plant), Village Kutana, Tehsil Ballaha Assandh, Karnal.	Rs. 14,85,000/-	Pending at HO Level	----	----	0
Respondent No. 25	M/s R S B Projects Private Limited, RMC Plant, at Village Kohand to Assandh Road, Village Kutana, Dist. Karnal	Rs. 14,85,000/-	Pending at HO Level	----	----	0
Respondent No. 26	M/s JPS Earth Movers Pvt. Ltd. Near Moonak Head, Village Moonak, Karnal	Rs. 15,55,000/-	Pending at HO Level	----	----	0
Respondent No. 27	Sandhu Construction Company VPO- Munak, Dist. Karnal	Rs. 2,10,000/-	Rs. 2,10,000/-	0	Rs. 2,10,000/-	0

This is submitted for your kind information and necessary action, please.

Regional Officer
Karnal Region

Regarding compliance of Orders dated 01.04.2026 passed by Hon'ble NGT in the matter O.A. No.1132 of 2024 titled as Deepak Versus State of Haryana & Ors.

Kurukshetra Region

Sr.No.	Name & Address of the units	Amount of EC recommended	Amount of EC imposed	Amount of EC recovered	Amount of EC to be recovered	Total amount EC utilized/to be utilized for remediation	EC to be for
02 No. RMC plants are operating with valid consent to operate in Kurukshetra Region. No EC has been imposed on any RMC.							



Haryana State Pollution Control Board
Regional Office, Mahendragarh at Narnaul,
Brahma Tower (1st Floor), Ram Nagar Colony, Opp. Housing Board,
Narnaul- 123001, Distt. Mahendragarh
Tele Fax: 01282-299004, E-Mail: hspcbromg@gmail.com



No. HSPCB/MG/2026/223

Dated 07/05/2026

To

The Regional Officer
Haryana State Pollution Control Board
Panipat Region

Sub: - Regarding compliance of Orders dated 01.04.2026 passed by Hon'ble NGT in the matter O.A. No. 1132 of 2024 titled as Deepak Versus State of Haryana & Ors.

Ref.- Your office letter No. HSPCB/PR/2026/103 dated 17.04.2026.

In this connection, it is submitted that the additional information desired is as under: -

Name & Address of the unit	Amount of EC recommended	Amount of EC imposed	Amount of EC recovered	Amount of EC to be recovered	Total amount EC utilized/to be utilized for remediation
M/s Readymix Concrete Plant by R K Jain Infra Projects Pvt Ltd, Village Pali Tehsil and District Mahendragarh	4,40,058/-	4,40,058/-	0	4,40,058/-	Yet to be recovered, utilization of amount will be made through HPC, HQ Panchkula.

Further, it is submitted that unit has submitted request on 27.02.2026 to withdraw this EC amount alongwith documentary proof of work completion and this request sent to authority vide this office letter No. 2543 dated 28.02.2026, for further consideration.

Submitted for kind information and further necessary action, please.


Regional Officer
Mahendragarh Region



Regional Office, Nuh Region
Haryana State Pollution Control Board
Shed No. 1, Roz ka Meo Industrial Estate,
District- Nuh(Mewat)-122103
Website - www.hspcb.org.in E-Mail - hspcbnuh@gmail.com



No. HSPCB/NUH/2026/108
To

Dated: 05/05/2026

The Regional Officer,
Haryana State Pollution Control Board,
Panipat Region.

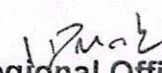
Subject: Regarding compliance of order dated 01.04.2026 passed by Hon'ble NGT in the matter O.A. 1132 of 2024 tilted as Deepak Versus State of Haryana & Ors.

Ref: Head office letter no. HSPCB/PR/2026/103 dated 17/04/2026

In this connection, it is submitted that the details regarding total amount of Environmental Compensation imposed, total amount of Environmental Compensation recovered, total amount to be recovered and total amount of Environmental Compensation utilized is attached herewith as **Annexure – A**, on performa prescribed by the Hon'ble NGT in the matter of O.A. no. 1132/2024 tilted as Deepak Versus State of Haryana & Ors.

Submitted for kind information please.

DA/as above


Regional Officer
Nuh Region

Annexure - A

Sr. No.	Name & Address of the Unit	Amount of EC recommended	Amount of EC Imposed	Amount of EC received	Amount of EC to be recovered	Total Amount of EC utilized/ to be utilized for remediation
1	M/s Laxmi Ready Mix Pvt. Ltd. HSI IDC Industrial Area, Near KMP Expressway, Tehsil & District Nuh	465000	465000	465000	0	Proposal for utilization would be sent through the Deputy Commissioner to the High Powered Committee



Regional Office, Palwal Region
Haryana State Pollution Control Board
II - Floor , HSVP Office Complex,
Near Gymkhana Club, Sector -12, Palwal
Website – www.hspcb.gov.in E-Mail - hspcbropal@gmail.com



No. HSPCB/PAL/2026/159

Dated: 07.05.2026

To

The Regional Officer
Panipat, Haryana

Sub: Revised Information regarding RMC Plants in the case of OA No. 1132 of 2024

Ref: Letter from your good office vide No. HSPCB/PR/2026/103, dated 17.04.2026

With reference to the subject cited above, desired information sought by your good office, regarding RMC Plants in the case of OA No. 1132 of 2024 is submitted herewith for your kind reference.

Regional Officer
Palwal Region

S. No.	Name & Address of the unit	Amount of EC Recommended	Amount of EC imposed	Amount of EC recovered	Amount of EC to be recovered	Total amount EC utilized to be utilized for remediation
1	M/s Jannat RMC, Main Mathura Road, village - Baghola District - Palwal	24,75,000/-	24,75,000/-	0	24,75,000/-	EC yet to be Recovered
2	M/s Shiv Infra RMC, Village - Bhagola, Alapur Mathura Road, Palwal	11,00,000/-	NA	0	NA	EC yet to be Recovered
3	M/s Chaudhary Construction Company, Village - Banchari, Hodal, Palwal	5,15,000/-	NA	0	NA	EC yet to be Recovered

Sr. No.	Name and address of the units	Amount of EC recommended	Amount of EC imposed	Amount of EC recovered	Amount of EC to be recovered	Total amount EC utilized to be utilized for remediation
1	Unknown RMC Plant, Sukho Majri, Tagra Kangan, Panchkula. (Latitude:- 30.814723, Longitude:- 76.88849).	Rs. 8,00,000/-	Pending	Nil	Nil	NA
2	M/s Unknown RMC Plant, Vill. Manaktabra, Panchkula. (Nr. M/s Stylam Industries Ltd., Vill. Manaktabra, Tehsil & District Panchkula).	Rs. 7,30,000/-	Pending	Nil	Nil	NA
3	Aircon Engineers Pvt. Ltd., Nanakpur, Kalka, Panchkula.	Rs. 24,75,000/-	Pending	Nil	Nil	NA
4	Tricity Creators Pvt. Ltd., Chandimandir, Panchkula	Under Process	NA	NA	NA	NA
5	Ultratech RMC, Chandimandir, Panchkula.	Rs. 11,10,000/-	Pending	Nil	Nil	NA
6	M/s Univastu Pvt Ltd, Sector-1, Panchkula	Rs. 13,50,000/-	Pending	Nil	Nil	NA
7	Kalpataru Projects International Ltd. on Sukhomajri By Pass Highway, Panchkula (Lat: 30.79611, Long: 76.88684)	Rs. 11,80,000/-	Pending	Nil	Nil	NA

Region	S. No.	Name & Address of the unit	Amount of ECR recommended	Amount of EC imposed	Amount EC recovered
Panipat	1	VRC Construction Company, Ready Mix Concrete Plant, Village Dadlana, Panipat	1050000	1050000	1050000
Panipat	2	Alpha Logistic, Ready Mix Concrete Plant, Village Baholi/Bal Jattan, Panipat	430000	430000	0
Panipat	3	Ashwani Kumar, Ready Mix Concrete Plant, Village Dadlana, Panipat	720000	720000	0
Panipat	4	Aviraj Industries, Ready Mix Concrete Plant, Village Razapur, Panipat	1345000	1345000	1345000
Panipat	5	KEC Sandhu & Co., Ready Mix Concrete Plant, Village Singhapura-Sithana, Panipat	640000	0	0
Panipat	6	Mannat RMC India Private Limited (Konark Enterprises (Part-I), Ready Mix Concrete Plant, Village	810000	810000	0
Panipat	7	Mohan Garh Engineering & Construction, Ready Mix Concrete Plant, Village Baholi/Bal Jattan,	700000	700000	0
Panipat	8	Nav Rattan Construction Co., Ready Mix Concrete Plant, Village Dadlana, Panipat	225000	225000	225000
Panipat	9	Newtech, Ready Mix Concrete Plant, Village Dadlana, Panipat	905000	0	0
Panipat	10	RSB Project Pvt. Ltd., Ready Mix Concrete Plant, Village Singhapura-Sithana, Panipat	1965000	1965000	0
Panipat	11	SKF Enterprises, Ready Mix Concrete Plant, Village Singhapura-Sithana, Panipat	690000	690000	0
Panipat	12	VRC Construction Company (Part-2), Ready Mix Concrete Plant, Village Baholi/Bal Jattan, Panipat	710000	710000	710000
Panipat	13	Tanwar Projects Pvt. Ltd., Ready Mix Concrete Plant, Village Singhapura, Near Panipat Refinery, Panipat	0	0	0
Panipat	14	Cheema and Company, Ready Mix Concrete Plant, Village Singhapura, Panipat	0	0	0
Panipat	15	Mehak Kaliraman Coop L and C Society, Ready Mix Plant Village Sithana, Panipat	125000	125000	0
Panipat	16	Nonika Enterprises, Ready Mix Plant, Village Sithana, Panipat	1500000	1500000	0
Panipat	17	Gamut Buildcon Pvt. Ltd., Township Panipat, Sector 36, 37, Panipat	0	0	0
Panipat	18	R.K. Builders, Kila No.10, Sector-19, Panipat	0	0	0



Haryana State Pollution Control Board

Regional Office, Rewari at SCO-D6 & D-7,
Suncity Commercial Complex, Sector-6, A-Block Rewari
Tele Fax: 01274-244241, E-Mail: hspcbrodr@gmail.com



No. HSPCB/RWR/2026/ 97

Dated 20/04/2026

To

The Regional Officer,
Haryana State Pollution Control Board,
Panipat Region

Sub: Regarding compliance of order dated 01.04.2026 passed by Hon'ble NGT in the matter O.A. No. 1132 of 2024 titled as Deepak Versus State of Haryana & Ors.

Ref.: Your office letter No. HSPCB/PR/2026/103 dated 17.04.2026.

In this connection, it is submitted that the desired information regarding Ready Mix Plant pertaining to Rewari Region is given as under: -

Name and address of the units	Amount of EC recommended	Amount of EC imposed	Amount of EC recovered	Amount of EC to be recovered	Total amount of EC utilized/to be utilized for remediation
Nil	NA	NA	NA	NA	NA

Submitted for your kind information and further necessary action please.

[Signature]
20/4

Regional Officer,
Rewari Region

[Signature]
[Signature]

HARYANA STATE POLLUTION CONTROL BOARD

REGIONAL OFFICE, ROHTAK,

SCO-A- 6,7,8, FIRST FLOOR, SUNCITY COMMERCIAL COMPLEX, NEAR
VISHAL HOTEL, SEC. 36, ROHTAK- 124001

E-Mail: hspcbroroh@gmail.com, Web: hspcb.gov.in

No. HSPCB/ROH/2026/ 246

Dated: 7/5/26

To

The Regional Officer
HSPCB, Panipat Region
Panipat.

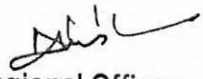
Sub: Regarding compliance of orders dated 01.04.2026 passed by Hon'ble NGT in the matter of O.A. No. 1132 of 2024 titled as Deepak Versus State of Haryana & Ors.

Ref: Your office letter No. HSPCB/PR/2026/103 dated 17.04.2026.

In this connection, it is submitted that the desired information/status pertaining to Rohtak Region on prescribed format is given as under: -

Name & Address of the Unit	Amount of EC recommended	Amount of EC imposed	Amount of EC recovered	Amount of EC to be received	Total amount EC utilized to be utilized for remediation
S.S. Concrete, Sonapat Bypass, Ladhot Road, Bohar, Distt. Rohtak	2,73,90,000/-	Recommended to H.O. vide No. 95 dt. 13.04.2026 and under process	Not imposed yet	-	-
Neeraj Tyagi Contractor, Panipat Delhi Bypass, VPO-Bohar, Distt. Rohtak	2,73,90,000/-	Recommended to H.O. vide No. 94 dt. 13.04.2026 and under process	Not imposed yet	-	-
Neelkhanth Concrete, Sonapat Bypass, Ladhot Road, Bohar, Distt. Rohtak	2,73,90,000/-	Recommended to H.O. vide No. 93 dt. 13.04.2026 and under process	Not imposed yet	-	-
Punia Construction Near I.G. Gaushala, Suncity Extension-1, Sector 36A, Rohtak	EC is under process	-	-	-	-
Krishna Construction Co. Kachcha Chamariya Road, Near Eden Garden, Sector-7 Rohtak	EC is under process	-	-	-	-
Unnamed RMC Plant, Near IMT, Rohtak, Nonand Road, Village-Nonand, Distt. Rohtak	EC is under process	-	-	-	-

Submitted for information and further necessary action please.


Regional Officer
Rohak Region

Ry



Regional Office, Sirsa Region
Haryana State Pollution Control Board
 C/o Regional Office: 3rd Floor, New Bus Stand, Fatehabad
 Website - www.hspcb.org.in E-Mail Id- hspcbrosrs@gmail.com



No. HSPCB/SRS/2026/187

Dated: 05.05.2026

To

The Regional Officer,
 Haryana State Pollution Control Board,
 Panipat.

Sub: Regarding compliance of orders dated 01.04.2026 passed by Hon'ble NGT in the matter O.A. No. 1132 of 2024 titled as Deepak Versus State of Haryana & Ors.

Ref: your good office letter No. HSPCB/PR/2026/103 dated 17.04.2026.

In this connection, it is submitted that the status report regarding total amount of EC imposed, total amount of EC recovered and to be recovered and total amount EC utilized/ to be utilized for remediation of environmental damage caused is given below in the desired format for the Sirsa Region.

Name & Address of the units	Amount of EC recommended	Amount of EC imposed	Amount of EC recovered	Amount of EC to be recovered	Total amount EC utilized/to be utilized for remediation
Nil	Nil	Nil	Nil	Nil	Nil

This is submitted for kind information and necessary action please.


Regional Officer
Sirsa Region

List of Ready Mix Plant exists under the jurisdiction of Sonipat District.

Region	S. No.	Name & Address of the unit	Amount of EC Recommended	Amount of EC imposed	Amount of EC recovered	Amount of EC to be recovered	Total amount EC utilized to be utilized for remediation
Sonipat	1	ACC LIMITED Khata No 67,68 & 88 Village Nathupur ,Kundli , Sonipat 131029 Haryana	NA	NA	NA	NA	NA
Sonipat	2	RMC READYMIX INDIA (A DIV OF PRISM CEMENT LTD) GOLD PLUS ROAD, LIBASPUR INDUSTRIAL AREA, BAHALGARH SONEPAT ,Haryana	NA	NA	NA	NA	NA
Sonipat	3	WINNER CONSTRUCTION PVT LTD KHASRA NO 91//21, VILLAGE NAHRA, SONIPAT	NA	NA	NA	NA	NA
Sonipat	4	NUVOCO VISTAS CORPORATION LIMITED Khasra No. 22/25, 8-0,Village- Liwaspur, Bahalgarh Chowk, Sonapat, Haryana	NA	NA	NA	NA	NA
Sonipat	5	Raj Ready Concrete Works Vill. Akbarpur Barota, Distt. Sonapat	NA	NA	NA	NA	NA
Sonipat	6	WONDER RMC VILLAGE WAZIDPUR SABOLI, DISTT. SONIPAT	NA	NA	NA	NA	NA
Sonipat	7	Batching Plant by M/s CDS Infra Projects Pvt. Ltd Village Khanpur Khurd, Gohna Baroda Road, Tehsil Gohna, Police Station - Baroda, District, Sonipat, Haryana	NA	NA	NA	NA	NA
Sonipat	8	Umang Engineers M/s Maruti Suzuki India Ltd. at plot no-831, Industrial Model township, Kharkhoda Sonipat Haryana	NA	NA	NA	NA	NA
Sonipat	9	SESCON BUILDERS PVT. LTD Maruti Suzuki India Ltd.PlotNo-831, Industrial Model Town, Kharkhoda Sonipat	NA	NA	NA	NA	NA
Sonipat	10	Larsen and Toubro Limited MSIL Project, IMT Kharkoda, Near KMP, Sonipat, Haryana.	NA	NA	NA	NA	NA
Sonipat	11	JKM INFRACON PRIVATE LIMITED Village Bahalgarh Rai Sonipat	NA	NA	NA	NA	NA
Sonipat	12	BRIJ GOPAL CONSTRUCTION COMPANY PVT. LTD. KHASRA NO 56//16,17,18,23,24,25/1/1,25/1/2 IN THE REVENUE ESTATE OF VILLAGE BARWASNI, DISTRICT SONIPAT, HARYANA.	6,10,000/-	6,10,000/-	6,10,000/-	Nil	Relates to Head Office.
Sonipat	13	JK LAKSHMI CEMENT LTD KHASRA NO 75//19, VILLAGE AKBARPUR BAROTA, SONIPAT	NA	NA	NA	NA	NA
Sonipat	14	NCC Limited India International Horticulture Market, GT Road Vill Ganaur, Sonipat Haryana 131101	NA	NA	NA	NA	NA
Sonipat	15	Brij Gopal Construction Company Private Limited open land of HSIIDC in front of plot number 127 to 135 in Industrial Model Township Kharkhoda, district Sonipat, Haryana	NA	NA	NA	NA	NA
Sonipat	16	M/s Raj Ready Concrete Works (Unit-II), Killa No. 4/1, Village Jahri, Kami Ganaur Road, Sonipat	Under process.	Under process.	--	--	--

**Regional Office,
Haryana State Pollution Control Board**
S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar
Email-hspcbroyr@gmail.com

HSPCB/YR/2026/ 781

Dated: 07/05/2026

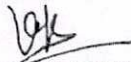
To

The Regional Officer,
Haryana State Pollution Control Board,
Panipat.

Subject:- Regarding Compliance of Hon'ble NGT Order Dated 01.04.2026.

Regarding compliance with the order dated 01.04.2026 passed by the Hon'ble NGT in the matter of OA No. 1132 of 2024 titled *Deepak vs. State of Haryana & Others*, the desired information is enclosed herewith as Annexure-A.

DA: As Above


for Regional Officer
Yamuna Nagar

Sr. No.	Name & Address of the unit	EC recommended sent to Head office	Amount of EC recommended (Rs.)	Amount of EC imposed	Amount of EC recovered	Amount of EC to be recovered	Total amount EC utilized to be utilized for remediation
1	M/s Bhagat Fabricators, Power House Road, Old Hamida, Garhi Gujran, District Yamuna Nagar	HSPCB/YR/202 5/4686 dated 24.03.2026	550000	0	0	0	0
2	M/s Mahinder Singh Contractor, Village Bhamboli, Yamunanagar	HSPCB/YR/202 5/4685 dated 24.03.2026	390000	0	0	0	0
3	M/s Geeco Pvt. Ltd., Bilaspur Road, Yamunanagar	HSPCB/YR/202 5/4678 dated 24.03.2026	355000	0	0	0	0
4	M/s Puspdeep Infrastructure Pvt. Ltd, Village Panjupura, Yamunanagar	HSPCB/YR/202 5/4681 dated 24.03.2026	350000	0	0	0	0
5	M/s Dee Vee Project Ltd, Khasra No. 20/2, Village Panjupura, Yamunanagar	HSPCB/YR/202 5/4682 dated 24.03.2026	375000	0	0	0	0
6	Shiv Shakti Construction (Ready Mix Concrete Plant), Village Raiyanwala, District Yamuna Nagar	HSPCB/YR/202 5/4680 dated 24.03.2026	410000	0	0	0	0
7	KCC Buildcon Ltd., Khajuri Road, Yamunanagar	HSPCB/YR/202 5/4683 dated 24.03.2026	460000	0	0	0	0
8	Dayanand Construction (RMC) Dadupur, Yamunanagar	HSPCB/YR/202 5/4684 dated 24.03.2026	325000	0	0	0	0
9	Dayanand Construction (RMC), Village BadiMajra, Yamunanagar	HSPCB/YR/202 5/4679 dated 24.03.2026	420000	0	0	0	0
Total Amount EC recommended			3635000				

Item No. 07

Court No. 1

**BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 623/2025

News Item titled "Govt's efforts to tap KSPCB funds set to hit legal hurdle"
appearing in The Deccan Herald dated 23.11.2025

Date of hearing: 03.12.2025

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Respondents: Ms. Rashi, Adv. for Mr. A. Mahesh Choudhary, Adv. for R - 12 (Through VC)
Mr. Darpan K.M & Mr. Rajat Jonathan Shaw, Advs. for the State of Karnataka (Through VC)

ORDER

1. This original application is registered *suo-motu* on the basis of the news item titled "Govt's efforts to tap KSPCB funds set to hit legal hurdle" appearing in The Deccan Herald dated 23.11.2025.
2. The matter relates to news items appearing in Decan Herald on 23.11.2025 relating to the above subject wherein the funds from KSPCB are distributed for other purposes by the State Government.
3. As per the news time, State Government through Additional Chief Secretary, Forest, Ecology and Environment Department has sought Rs. 300 crore for railway barricading to mitigate man-elephant conflict and afforestation works. Out of the said sum, Rs. 200 crore was supposed to be loan at 7.5% interest and Rs. 100 crores as grant. In addition, Government had sought Rs. 126 crore interest free loan to implement Karnataka Strengthening of Coastal Resilience Economy (K-Shore) Project. In meeting held on 02.12.2024, State Pollution Control Board rejected the proposal.

4. The news item highlights Tribunal's orders which prohibits diversion of funds from Pollution Control Board and to be used only for those purpose relating to specified used.
5. The news item also indicates that this is an indication of larger problem across the country and attempts are being made to divert funds for development works which have to be taken up by other statutory bodies. This raises concern because on the one hand, the PCBs are not allowed to fill vacancies to perform their tasks, which have increased multifold over the last few years. On the other hand, their funds are sought for works not covered by the Air Act or Water Act, the two laws that govern the PCBs.
6. The news item raises substantial issues relating to compliance with the environmental norms and implementation of the provisions of scheduled enactment.
7. The power of the Tribunal to take up the matter *suo-motu* has been recognized by the Hon'ble Supreme Court in the matter of "*Municipal Corporation of Greater Mumbai vs. Ankita Sinha & Ors.*" reported in 2021 SCC Online SC 897.
8. Hence, we implead the following as respondents in the matter:
 1. GB Pant Institute of Himalayan Environment, Through its
 2. The Chairman Telangana Pollution Control Board Paryavaran Bhawan, A-III Institutional Estate, Sanathnagar Hyderabad - 500018.
 3. The Chairman Andhra Pradesh Pollution Control Board D.No. 33-26-14 D/2, Near Sunrise Hospital, Pushpa Hotel Centre, Chalamvari Street, Kasturibaipet, Vijayawada - 520 010
 4. The Chairman Arunachal Pradesh Pollution Control Board Department of Environment & Forests, Paryavaran Bhawan, Yupia Road, Papu Nalah, Naharlagun- 791110 .
 5. The Chairman Assam Pollution Control Board Bamunimaiden, Guwahati - 781 021
 6. The Chairman Bihar Pollution Control Board Parivesh Bhawan, Plot No. NS-B/2 Patliputra Industrial Area, Patliputra, Patna (Bihar)-800023;

7. The Chairman Chhattisgarh Environment Conservation Board Paryavas Bhawan, North Block Sector-19, Naya Raipur (C.G.)-492002
8. The Chairman Goa Pollution Control Board Opp. Saligao Seminary, Saligao - Bardez Goa - 403511
9. The Chairman Gujarat Pollution Control Board Paryavaran Bhawan, Sector 10-A, Gandhi Nagar - 382010
10. The Chairman Haryana Pollution Control Board C-11, Sector-6 Panchkula Haryana-134 109
11. The Chairman Himachal Pradesh Pollution Control Board Paryavaran Bhawan, Phase-III, Below BCS, New Shimla - 171 009.
12. The Chairman Jharkhand State Pollution Control Board T.A. Building, HEC, P.O. Dhurwa, Ranchi-834 004
13. The Chairman Karnataka State Pollution Control Board "Parisara Bhavan", #49, 4th & 5th Floor, Church Street, Bangalore-560001
14. The Chairman Kerala Pollution Control Board Pattom The Chairman Maharashtra Pollution Control Board Kalptaru Point, 2nd - 4th floor, Opp. Cine Planet, Sion Circle, Sion (E), Mumbai - 400 022
15. The Chairman Maharashtra Pollution Control Board Kalptaru Point, 2nd - 4th floor, Opp. Cine Planet, Sion Circle, Sion (E), Mumbai - 400 022
16. The Chairman Madhya Pradesh Pollution Control Board Paryavaran Parisar, Sector E-5, Arera Colony, Bhopal - 462 016
17. The Chairman Manipur Pollution Control Board Near Imphal West D.C. Office Complex, Lamphelpat, Imphal - 795 004.
18. The Chairman Meghalaya Pollution Control Board Arden, Lumpynggad, Shillong - 793 014
19. The Chairman Mizoram Pollution Control Board New Secretariat Complex, Khatla, Aizawl, Mizoram - 796001
20. The Chairman Nagaland Pollution Control Board Signal Point, Dimapur, Nagaland - 797112
21. The Chairman Odisha State Pollution Control Board, Odisha Paribesh Bhawan, A-118, Nilakantha Nagar, Unit-VIII, Bhubaneswar - 751 012.
22. The Chairman Punjab Pollution Control Board Vatavaran Bhawan, Nabha Road Patiala - 147 001
23. The Chairman Rajasthan Pollution Control Board 4, Institutional Area, Jhalana Doongri Jaipur - 302 004, Rajasthan.
24. The Chairman State Pollution Control Board Forest, Environment Wildlife Management Department Government of Sikkim Forest Secretariat Annex I, Ground Floor, Deorali, Gangtok -737102 East Sikkim
25. The Chairman Tamil Nadu Pollution Control Board No. 76, Mount Salai Guindy, Chennai - 600 032
26. The Chairman Tripura Pollution Control Board, Parivesh Bhawan, Pandit Nehru Complex, Gorkhabasti P.O. Kunjaban, Agartala Tripura - 799 006,
27. The Chairman Uttar Pradesh Pollution Control Board Building No TC-12V Vibhuti Khand, Gomti Nagar Lucknow - 226 010

28. The Chairman Uttarakhand Environment Protection & Pollution Control Board 29/20, Nemi Road, Dehradun - 248001.
29. The Chairman West Bengal Pollution Control Board Paribesh Bhawan, 10A, Block- LA, Sector III, Salt Lake City, Calcutta-700106
30. The Chairman Chandigarh Pollution Control Committee Paryavaran Bhawan, Ground Floor Madhya Marg, Sector C19-B, Chandigarh - 160 019
31. The Chairman Delhi Pollution Control Committee 4th Floor, ISBT Building, Kashmere Gate, Delhi - 110006.
32. The Chairman Daman, Diu & Dadra & Nagar Haveli Pollution Control Committee Fort Area, Court Compound, Moti Daman-396220
33. The Chairman Lakshadweep Pollution Control Committee Lakshadweep Administration, Dept. Of Sc. and Technology & Environment Kavaratti Island-682 555
34. The Chairman Andaman & Nicobar Pollution Control Committee Dept. Of Sc. and Technology Dollygunj Van Sadan, Haddo P.O. Port Blair - 744 102
35. The Chairman Puducherry Pollution Control Committee Department of Science, Technology and Environment IIIrd floor, PHB Building, 5, Anna Nagar, Puducherry - 605005
36. Pollution Control Committee, Ladhak, KBR Airport in Skara Yokma, Leh, UT of Ladakh.

9. Issue notice to the above respondents for filing their response/reply by way of affidavit at least one week before the next date of hearing. If any respondent directly files the reply without routing it through his advocate then the said respondent will remain virtually present to assist the Tribunal.

10. Ms. Rashi, Advocate accepts notice on behalf of the Respondent No. 12 and Mr. Darpan K.M, Advocate accepts notice on behalf of the State of Karnataka and seek four weeks' time to file the reply.

11. List on 23.02.2026.

Prakash Shrivastava, CP

Dr. A. Senthil Vel, EM

Dr. Afroz Ahmad, EM

December 03, 2025
Original Application No. 623/2025

Item No. 17

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 623/2025

News Item Titled "Govt's Efforts to Tap KSPCB Funds Set to Hit Legal Hurdle" Appearing in the Deccan Herald Dated 23.11.2025

Versus

GB Pant Institute of Himalayan Environment & Ors.

Respondent(s)

Date of hearing: 14.05.2026

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Respondents: Mr. Bhanwar Pal Singh Jadon, Ms. Disha Tiwari and Ms. Anjali Sharma, Advocates for R - 27
Mr. Rahul Khurana, Ms. Bhavya Singla & Mr. Shivansh Pundir, Advs. for HSPCB
Mr. Mukesh Verma & Ms. Vatsala Tripathi, Advs. for MPCB (Through VC)
Mr. Gigi C. George & Ms. Neha Sharma, Advs. for R - 33
Mr. Raghav Sharma, Adv. for MPPCB (Through VC)
Mr. Vaibhav Srivastava, AAG with Mr. Ashish Joshi, Adv. for R - 11
Mr. Shubham Bhalla & Ms. Ragini Sharma, Advs. for R - 30 & 35
Mr. Ram Kumar & Mr. Sushil Kumar, Advs. for R - 34 (Through VC)
Mr. Anand Sangal & Ms. Neha Faridi, Advs. for R - 22
Mr. Kaushal Gautam, Advocate for UKPCB (Through VC)
Ms. Sunita Sharma, Adv. for R - 32 (Through VC)
Mr. Avijit Roy, Adv. for Assam PCB (Through VC)
Mr. Pukhrambam Ramesh Kumar, Adv. for the State of Manipur (Through VC)
Mr. A. Mahesh Choudhary, Adv. for KSPCB (Through VC)
Mr. Jogy Scaria, Adv. for Kerala SPCB (Through VC)
Mr. Manoranjan Paikaray, Adv. for R - 21 (Through VC)
Mr. TVS Raghavendra Sreyas, Adv. for APPCB (Through VC)
Mr. Maulik Nanavati, Adv. for GPCB (Through VC)
Ms. K. Enatoli Sema, Adv. for NPCB & MSPCB (Through VC)
Mr. V.K. Daniel, Adv. for R - 8 (Through VC)
Mr. Abhinay Sharma, Adv. for CECB (Through VC)
Mr. Nishant Awana, Adv. for RSPCB (Through VC)
Mr. Arnab Ray, Adv. for R - 26 (Through VC)
Mr. Raj Kumar, Ms. Neetu Singh, Ms. Vandana Sachdeva, Mr. Ankit Choudhary, Mr. Sumit Choudhary, Mr. Sushant Rana & Ms. Vidushi Sah, Advs. for R - 36
Mr. Anuj Bhandari, Adv. for CPCB
Mr. Kumar Anurag Singh, Adv. for JSPCB (Through VC)

ORDER

1. The Tribunal in this original application is considering the issue of utilisation of environmental damage compensation fund by the PCBs and PCCs.

2. The Tribunal by the order dated 23.02.2026 had observed that the information provided by the respondents - PCBs and PCCs is required analysed and tabulated and accordingly had impleaded and directed the CPCB to render necessary assistance to the Tribunal.

3. Learned Counsel appearing for the CPCB has informed that till now the replies on behalf of 21 PCBs and PCCs have been received and 15 are still awaited. He has pointed out that in the replies though some of the PCBs and PCCs have stated that the funds are being utilised as per norms, but details of utilisation of funds have not been disclosed. Hence, the PCBs and PCCs are required to disclose the full details of utilisation of environmental damage compensation fund at least for three years. They are also required to disclose the status of audit of those funds. The respondents - PCBs/PCCs are directed to furnish the complete information in this regard by filing further affidavit within eight weeks by supplying advance copy thereof to Counsel for the CPCB.

4. List on 03.08.2026.

Prakash Shrivastava, CP

Dr. Afroz Ahmad, EM

May 14, 2026
Original Application No. 623/2025
dv